

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 263**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

NOTICES ISSUED BY NHRC

263. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of notices issued by the National Human Rights Commission for Violation of Human Rights in the country during the last one year and the current year, State-wise;

(b) whether the NHRC has issued notices recently to Haryana's DG and Gurugram Police Commissioner over the gang rape of a 23 years old women in the Industrial area Manesar; and

(c) if so, the steps being taken by the Government to punish the erring persons for violation of human rights in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) A statement indicating the State wise details of number of notices issued by National Human Rights Commission (NHRC) for Violation of Human Rights in the country during the period from 01.04.2016 to 30.06.2017 is at Annexure-I.

(b) The NHRC taking suo-motu cognizance of the incident reported by several newspapers issued notice to the Commissioner of Police, Gurugram and called for detailed report in the matter. Simultaneously, the Commission also directed DGP, Haryana to inform the Commission of the steps being taken to ensure safety of the citizens, especially women.

(c) Government of India is committed to the protection & promotion of Human Rights. As per provisions of the Protection of Human Rights Act, 1993, the NHRC is mandated to get allegation of human rights violations enquired into. In cases, where the allegations are prima facie substantiated, and the concerned authorities have not taken appropriate action in the matter, the Commission makes recommendations as deemed appropriate in the light of the facts and the circumstances of each case.

Information in respect of part (a) of Lok Sabha Unstarred Question No. 263 for 18.07.2017

Statement Showing No. of Notice issued with respect to States/ UTs of Incident as mentioned below during the period from 01.04.2016 to 30.06.2017

INCIDENT STATE/UT	2016-2017 (NO. OF NOTICE ISSUED)	2017-2018 (UPTO 30/06/2017) (NO. OF NOTICE ISSUED)
ALL OVER INDIA *	8	1
ANDAMAN & NICOBAR	2	0
ANDHRA PRADESH	17	4
ARUNACHAL PRADESH	1	6
ASSAM	8	6
BIHAR	65	16
CHANDIGARH	1	0
CHHATTISGARH	33	4
DAMAN & DIU	1	0
DELHI	143	31
FOREIGN COUNTRIES #	3	0
GOA	0	1
GUJARAT	61	4
HARYANA	64	22
HIMACHAL PRADESH	6	0
JAMMU & KASHMIR	8	0
JHARKHAND	106	8
KARNATAKA	27	0
KERALA	57	6
LAKSHADWEEP	1	0
MADHYA PRADESH	49	3
MAHARASHTRA	48	5
MANIPUR	1	1
MEGHALAYA	2	2
NAGALAND	1	9
ODISHA	126	7
PUDUCHERRY	11	3
PUNJAB	62	9
RAJASTHAN	126	78
TAMIL NADU	74	15
TELANGANA	19	3
TRIPURA	9	2
UTTAR PRADESH	740	117
UTTARAKHAND	27	9
WEST BENGAL	53	6
Total	1,960	378

* Where incidents pertain to more than one State.

Where incidents occurred in Foreign Country.